

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

**ORDER**

**Dated, Shillong 10<sup>th</sup> July, 2020**

No. HCM.II/03/2013/Estt/\_\_\_\_\_: Considering the prevalent situation consequent upon the rapid increase of COVID-19 cases in the State, the Hon'ble, the Chief justice, is pleased to suspend the operation of guidelines issued by the Registry vide No.HCM/II/03/2013/Estt/1602 dated 30<sup>th</sup> June,2020 for a period of 10 (ten) days w.e.f. 13<sup>th</sup> July, 2020 or until further order, whichever is earlier.

The modalities for taking up matters of extreme urgency as already notified vide Circular Dated 25<sup>th</sup> March, 2020 - shall continue during the aforesaid period.

**REGISTRAR GENERAL**

Memo. No. HCM.II/03/2013/Estt/ 1685 A

**Dated, Shillong 10<sup>th</sup> July, 2020**

Copy to: -

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice R. V. More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
6. The District & Sessions Judge,  
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati/  
Mawkyrwat.
7. The President/Secretary, High Court Bar Association.
8. The President/Secretary, Shillong/Nongpoh/Jowai/Nongstoin/Tura/  
Williamnagar/Mawkyrwat/Ampati Bar Associations.
9. The Member Secretary, Meghalaya State Legal Services Authority,  
Shillong.
10. The Central Project Coordinator, High Court of Meghalaya, Shillong, for  
uploading the same on the official website.
11. Office file.

  
**REGISTRAR GENERAL**